

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**FAO No. 4624 of 2019(O & M)**

National Insurance Company Ltd. .... Appellants

V/s

Israr Ahmad and others

..... Respondents

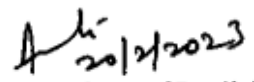
**Notice to:**

**Respondents:**

**6. Dalbir Singh S/o Gurneet Singh Gurudawara Sangatas Sahib, Jaspal Colony, Nabha Distt. Patiala.**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **21.04.2023(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 17th day of February, 2023.

  
Superintendent (Judl.),  
For Registrar (Judicial)

